

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.05/(MAH)/2016
CA No.

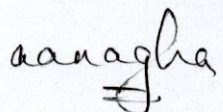
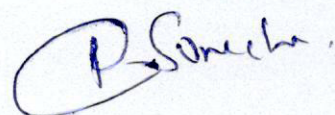
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016

NAME OF THE PARTIES: Shri Hemant Mahabala Kotian
V/s.
M/s. Batto Green Batteries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Anagha Arasingaraju (Kany & Associates)	PCS for Respondents	
②	Chirag R. Sonche	Adv for Petitioner	

ORDER

C.P. NO. 5/397-398/CLB/MB/2014

1. Ld. Counsel respectively from both the sides are present.
2. Due to shortage of time, matter could not be heard. By the Order of the Bench adjourned to **6th January, 2017**. Communicated to both the sides.

Dated 19.12.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)